

No. 22020/2/2021-Admn.I(LA)

Government of India
Ministry of Law & Justice
Department of Legal Affairs

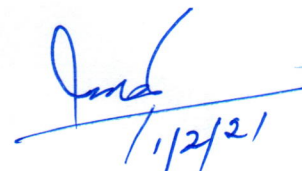
Shastri Bhawan, New Delhi
Dated the 1st February, 2021

ORDER No. 7/2021

Consequent upon the retirement on superannuation of Shri S.R. Mishra, Additional Secretary on 31.01.2021, the subject assigned to him will now be looked after by Shri R.S. Verma, Addl. Secretary except Parliamentary matters and the subject relating to Ministry of External Affairs.

2. The subject matters relating to Ministry of External Affairs as well as all Parliamentary matters including Questions henceforth will be looked after by Dr. Rajiv Mani, JS & LA.

3. This issues with the approval of Law Secretary.



(Raghunathan T.V)

Under Secretary to the Govt. of India
Tel. 2338 8763

Copy to:-

- (i) Shri R.S. Verma, Additional Secretary, Department of Legal Affairs
- (ii) Dr. Rajiv Mani, Joint Secretary & Legal Adviser, Department of Legal Affairs
- (iii) PS to MLJ/ PPS to Law Secretary/ PPSs to Addl. Secretary/ PPS to JS&LAs
- (iv) Incharge – Central Agency Section, Litigation (HC) Section, Litigation (LC) Section
- (v) All the sections in the Department of Legal Affairs
- (vi) Office Order File/ Personal File of officers concerned